

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 1416 /W.V./Gaz./PDJ West/2023 Dated, Delhi the 9/12/23

To
The Registrar General
Hon'ble High Court of Delhi
New Delhi

Reg. : Detention of Additional Rent Controllers during Winter Vacation, 2023

R/Sir,

I am to inform you that the following Additional Rent Controllers are detained during the Winter Vacation, 2023 to dispose of urgent matters under the Delhi Rent Control Act 1958, on the dates mentioned below against their names :-

S.No.	Name of the Judicial Officers	Period of detention
1	Sh. Fahad Uddin, CCJ-cum-ARC	26.12.2023 & 27.12.2023
2	Sh. Mayank Goel, ACJ-cum-CCJ-cum-ARC	28.12.2023 to 30.12.2023

The above mentioned Judicial Officers shall hold the court in their court rooms. Judicial Officers shall ensure that they are available on the dates on which they have been detained for duty during the Winter Vacation, 2023.

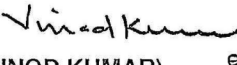
The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2024 in lieu of the duty actually performed during Winter Vacation, 2023.

The office of the West District will remain open daily from 10.00 am to 5.00 pm except holiday, if any.

The Judicial Officers so detained shall be assisted by their own Court staff on the dates they perform duty.

With regards,

Yours faithfully,

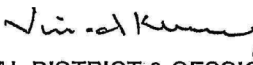

(VINOD KUMAR) 09/12/2023

PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI

No. 43116 - 43130 /W.V./Gaz./PDJ West/2023 Dated, Delhi the 9/12/23

Copy forwarded for information and necessary action, to :

1. The Principal District & Sessions Judge (HQs), Delhi.
2. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
3. The Officer Incharge, Administration, West District, Tis Hazari Courts, Delhi.
4. The Judicial Officers concerned with the request to detain their staff during winter vacation (they shall be entitled to avail compensatory leave in the year 2024 in lieu of the duty actually performed during winter vacation 2023).
5. The Administrative Civil Judge, West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
7. The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
8. The PRO, Tis Hazari Courts, Delhi.
9. The PS to the undersigned.
10. The Reader to the undersigned.
11. The Secretary Bar Association, Tis Hazari Courts, Delhi.
12. Notice Board, West District, Tis Hazari Courts, Delhi.
13. For uploading of LAYERS.
14. For uploading on centralized website through LAYERS.


PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, THC, DELHI